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THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND **BROADCASTING (SHRIMATI NANDINI** SATPATHY): (a) to (c). The principles for guidance in certifying films for public exhibition are laid in section 5B (1) of the Cinematograph Act, 1952, which are based on article 19 (2) of the Constitution Comprehensive directions have been issued by the Central Government to the Board of Film Censors setting out the principles which shall guide the Board in sanctioning films for public exhibition.

कृषकों के लिए संग्रह की सुविधाएं धीर उनके उत्पादकों के उचित मृल्य

- *87. श्री शिवनाथ मिंड ' क्या खाद्य तथा कषि मत्री यह बताने की कपा वरेंगे कि :
- (क) सरकार ने यह सुनिश्चित करने के लिए क्या प्रभावी उपाय किये है कि कृषको को भ्रपने कृषि उत्पादनों के उचित मूल्य मिल सकें; श्रीर विचीलिए इससे लाभ न उठा सकें: और
- (ल) क्या सरकार कृषको को गोदामों में ग्रपने उत्पादन का सग्रह करने की सुविधाएं देने धीर इसके बदले उन्हें ऋगा देने की स्थिति मे है जिसमें कृषक ग्रपने उत्पादनों का विकय उस समय करे जब मूल्य अनुकूल हो और यदि नही, तो सरकार का विचार उन्हे ऐसी सुविधाएं देने हेत क्या कार्यवाही करने का है ?

साध तथा कृषि मन्त्रालय में राज्य (श्री ग्रनसाहेब पी० शिन्बे): (क) श्रीधप्राप्ति करने वाली एजेंसियों से यह कहा गया गया है कि वे यह स्निश्चित करें कि उत्पादकों को सरकार द्वारा निर्घारित लाभ-कारी प्रभिन्नाप्ति बृत्य दिए जाते हैं। उनसे बहु भी कहा गया है कि मधासम्भव उत्पा-बकों के सीचे ही करीबारी की जाय ।

(ख) भारत सरकार किसानों को उनकी पैदावार को भण्डीगारों में भंडारल करने भीर ऐसे भण्डागार के प्रति उन्हें पेशिवयां सम्बन करने की सुविधा प्रदान करने सम्बन्धी धावस्य-कता से श्रवगत है। किसानों को केन्द्रीय श्रीप राज्य भाण्डागार निगमों द्वारा चलाये जा रहे भाण्डागारो मे भण्डारण करने की सविधा सलभ है और जमाकर्ता इन निगमों द्वारा खारी की गई भाण्डागार की रसीदों के प्रति प्रतसचित बैको से पेशियाँ प्राप्त कर सकते हैं। सहकारी क्षेत्र के अन्तर्गत, बहुत बड़ी संख्या में गोदाम भी स्थापित किए गए है जहां किसान अपनी पैदावार को जमा करा सकते हैं और इस प्रकार जमा किये गए खाद्यानो के प्रति सहकारी संस्थानों से पेशिंगया प्राप्त कर सकते हैं। जब कभी अधिक से अधिक संख्या में किसान ऐसी सुविधाश्रो का लाभ उठाने लगेगे भीर आवश्य-कता बढ़ जाती है तब सरकार इन सुविधाओं की भ्रोर भ्रधिक केन्द्रो पर शुरू करने के लिये पग उठायेगी और इस प्रयोजन के लिए प्रधिक भण्डारमा क्षमता सलभ करेगी।

Views of an American Expert on Achieving increased Yield in Agriculture

*88 SHRI DHANDAPANI: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

- (a) whether the President of New York Agricultural Development Council, Dr. Arthur Mosher, has suggested that farm vields in India could register dramatic changes if planning for agricultural growth could be more effectively applied to improve the alternative to farmers;
- (b) if so, the reaction of Government on his suggestion; and
- (c) the other suggestions made by Dr. Mosher?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGRICUL-

TURE (SHRI ANNASAHIB P. SHINDE):
(a) Dr. Arthur Mosher delivered the Third
Lai Bahadur Memorial Lecture at the I.A.R.I.,
New Delhi on "Modernisation of Agriculture". He stressed the need to organize
and plan comprehensively to create a
modern agriculture which can contribute to
rapid growth.

- (b) The suggestions made by Dr. Mosher have been taken note of. In fact, many of the elements stressed by him already form part of our agriculture development plan.
- (c) The other suggestions made by him are:—
 - (i) To plan 'Area' rather than 'Crop' approach;
 - (ii) to ensure high quality agricultural research:
 - (iii) to streamline supply of farm inputs;
 - (iv) to give proper attention to farmers, incentives and agricultural prices;
 - (v) to develop agricultural land through irrigation etc.;
 - (vi) to make arrangements for educating and training agricultural manpower; and
 - (vii) to initiate agricultural [development potential of an area.

Defects in RS-09 Tractors

*89. SHRI K. SURYANARAYANA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

- (a) whether Government have received several representations complaining that tractors of G. D. R. model RS-09 purchased by the farmers through the Agro-Industries Corporations of various States have been found defective mechnically, or otherwise, and several farmers have returned the said tractors to Agro-Industries Corporations of various States;
 - (b) if so, the names of the State Govern-

ments associations and individual farmers; and

(c) the particulars of the complaints made by them and the action taken by Government, if any?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGRICUL-TURE (SHRI ANNASAHIB P. SHINDE):
(a) to (c). The complaints generally reported related to electrical system including master switch, screw elastic cap of glow plug tester, starting system, the engine, the clutch, leakage of oil from pressure pipe, etc. Steps were taken to have the tractors modified by the G. D. R. Suppliers. The farmers and their associations have also complained about the return of these tractors. The return of modified tractors has since been agreed to and is in process.

The return of these tractors will be through the State Agro-Industries Corporations and information about the names of individual farmers is being collected from them. The required information will be laid on the Table of the Sabha when it is received.

Expansion of A. I. R. and T. V. Stations

*90. SHRI RADIIAKRISHNAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the All India Radio Stations are fully equipped for a full time operation throughout the year; as also for the expansion and building up of a net work of T. V. Stations all over the country; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY): (a) and (b). All India Radio Stations are fully equipped for full time operation throughout the year.

As regards expansion of T. V., All India Radio have undertaken setting up of T. V. Stations at Bombay-Poona, Srinagar, Madras, Calcutts and Lucknow-Kanpur during the Fourth Plan period. Further